

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:54  
ANSWERED ON:21.07.2015  
Displacement of People  
Chandrakasi Shri M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of displacement of people from their traditional places have taken place in various parts of the country, particularly in the North-east;
- (b) if so, the details thereof including the steps for their resettlement, State-wise; and
- (c) the long term policy and the steps contemplated to tackle the problems of internal displacements in different States in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJU)

(a) to (c): Yes Madam. Due to ethnic tension between Reang tribals and Mizos, about 30,000 Reang (Bru) people (about 5000 families) from Western Mizoram migrated from October 1997 onwards. The Bru migrants are sheltered in the six relief camps set up in Kanchanpur and Panisagar Sub-Divisions of North Tripura.

The Ministry of Home Affairs has taken measures to repatriate the Bru Refugees to their homes in Mizoram in a phased manner. The Ministry of Home Affairs is extending financial as well as other logistical assistance to both the State Governments of Mizoram and Tripura for their repatriation and resettlement. The repatriation and resettlement process started in November, 2010 and as on date about 1622 Bru families (8573 persons) have been repatriated and resettled in Mizoram. A Detailed Action Plan 2015-Road Map has been prepared by the Government of Mizoram for repatriation of all the remaining Bru (Reang) families to Mizoram.

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Ministry of Home Affairs has released approx. Rs. 246 crore to the Government of Tripura since 1997-98 for maintenance of Brus lodged in various relief camps and approx. Rs. 45 crore to Government of Mizoram since 2004-05 for disbursement to Bru migrant families for their rehabilitation in Mizoram. Further, various confidence building measures have been undertaken to instill a sense of security and to remove apprehensions among Brus for their early repatriation to Mizoram. The issue of Bru repatriation & rehabilitation is sub-judice in the Hon'ble Supreme Court of India.

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